

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).34066-34067/2009

(From the judgement and order dated 04/09/2009 in FA No.31/1993,CMA No.16971/1997,CMRA No.226233/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS

Respondent(s)

(With appln(s) for c/delay in filing process fee,substitution of deceased respondent and prayer for interim relief and office report)

Date: 11/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Nikhil Nayyar,Adv.
Ms. Pritha Srikumar Iyer,Adv.
Mr. T.V.S.Raghavendra Sreyas,Adv.

For Respondent(s) Mr. Anurag Kishore,Adv.
Mr. Gunnam Venkateswara Rao,Adv

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.
List after three weeks.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master